

Customs, Excise and Service Tax Appellate Tribunal
Shastri Bhavan, Annexe Building, 3 rd Floor, 26, Haddows Road, Chennai-600006
Division Bench 1
CAUSELIST

Court No. : 3

Date : 28/04/2023
Day : Friday

Time : 10:30 Hrs

CORAM:
Hon'ble MS SULEKHA BEEVI C.S, MEMBER (JUDICIAL)
Hon'ble Shri M.AJIT KUMAR, MEMBER (TECHNICAL)

<u>S.No</u>	<u>APPEAL NO.</u>	<u>APPELLANT</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>
	<u>REGULAR MATTERS</u>			
1	C/40940/2013	C.C.,CHENNAI (PORT EXPORT)	Sri Saraswathi Saw Mills	DR/S Murugappan
2	C/40941/2013	C.C.,CHENNAI (PORT EXPORT)	Evershine Timber International Pvt Limited	DR/IP
3	E/41570/2013	Annai Chemicals And Associators	C.C.,C.C.E. & S.T.,SALEM	VMJ Associates/DR NULL
4	E/41577/2013	Concrete Products And Construction Co ncpcc@vsnl.net	CHENNAI-II	Chakravarthy Associates/DR pcanand.ca@gmail.com
5	E/41678/2013	Manaksia Limited infor@manaksia.com	Chennai-I	IP/DR
6	C/40757/2014	Ingram Micro India Ltd GodwinDonald.Thilagamony@ingrammicro.com	C.C.,CHENNAI(AIR PORT & CARGO)	S Murugappan/DR smurugappan53@yahoo.com
7	E/41964/2014	Lotte India Corporation Ltd ranganathanp@lotteindia.com	C.C,C.C.E. & S.T.,PONDICHERRY	VMJ Associates/DR NULL
8	E/41682/2015	Oil And Natural Gas Corporation 95693@ongc.co.in	Commissioner of GST&CCE(Trichy)	Lakshmi Kumaran V & Sridharan/DR lsmds@lakshmisri.com
9	C/41042/2016	VETRIVEL MINERALS ngnsez@vvmineral.com	-TUTICORIN	VMJ Associates/DR NULL

Prepared By

Checked By

Dy.Registrar/AR
CESTAT-Chennai

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL (CHENNAI)
Shastri Bhavan, Annexe Building, 1st Floor, 26-Haddows Road, CHENNAI-600006
Cause List for Defect Matters on 28-04-2023

Time :10:30 A.M.

Court No : 3

Hon'ble MS SULEKHA BEEVI C.S, MEMBER (JUDICIAL)
Hon'ble Shri M.AJIT KUMAR, MEMBER (TECHNICAL)

<u>Sr. No.</u>	<u>(Defect Diary No.)</u>	<u>Petitioner.</u>	<u>Respondent.</u>	<u>Advocate</u>	<u>Remarks</u>
1	41586/2019	Shree Vijayalakshmi charitable Trust	GST& CENTRAL EXCISE(COIMBATORE	Lakshmi Kumaran V & Sridharan	HC Remand

	sgc@senthilgroupofcompanies.com		lsmds@lakshmisri.com	case
2	41587/2019 Shree Vijayalakshmi Charitable Trust sgc@senthilgroupofcompanies.com	GST& CENTRAL EXCISE(COIMBATORE	Lakshmi Kumaran V & Sridharan lsmds@lakshmisri.com	HC Remand case

Deputy Registrar
